

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.185/UHC/Admin.A/2022

Dated: June 21, 2022

Shri Rahul Kumar Srivastava, 1st Additional Civil Judge (Sr. Div.), Haridwar is given charge of Principal Magistrate (1st Class), Juvenile Justice Board, Haridwar, in addition to his present duties.

This order will come into force with immediate effect.

By Order of Hon'ble the Acting Chief Justice

Sd/-
(Vivek Bharti Sharma)
Registrar General

No.2900/UHC/Admin.A/2022

Dated: June 21, 2022

Copy forwarded for information and necessary action to: -

1. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary/Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District Judges of the State Judiciary.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial & Legal Academy, Bhowali, Distt. Nainital.
10. Member Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital.
11. All the Registrars of the Court.
12. P.P.S. of the Court.
13. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Chief Treasury Officer, Haridwar.
16. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
17. Guard File/ Assistant concerned.

**Deputy Registrar
Admin.A**